

C. A. T. Jodhpur Bench

Date of
Order

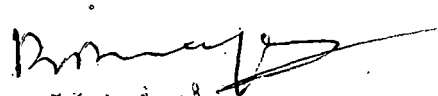
Order

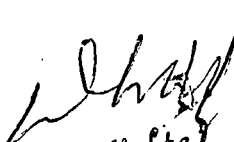
13/4/93

Mr. J. K. Kanchhik - Counsel for applicants
Mr. S. C. Sethi - Counsel for respondents.

The case may be listed
at the stage of discussion
for final hearing on
16/2/93.

Respondents
not listed
2/10/93


(B. B. Mahajan)
Member (Adm.)

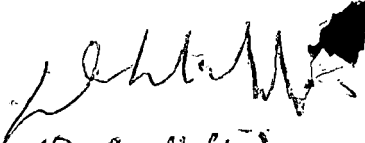

(D. L. Mehta)
Vice-Chairman

16.2.93

Mr. J. K. Kanchhik - Counsel for applicant
Mr. S. C. Sethi - Brief Holder of Mr. S. C. Sethi
Mr. G. S. Bafra - Counsel for respondents No. 1 & 2

O.B. has been directed by a common
Order which has been pronounced in the
open court.


(B. B. Mahajan)
Member (Adm.)


(D. L. Mehta)
Vice-Chairman

Final Judgment
in OA 435/90
Gowind Ballabh
Sharma


18/3/93